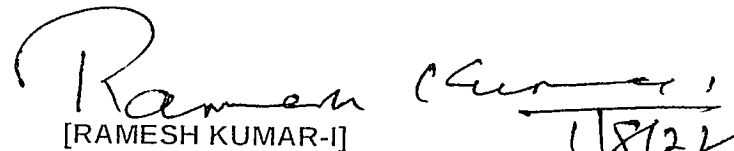


OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI  
ORDER

The following postings and transfers are made with immediate effect:-

S. No.	Name of the official	From	To
1	Sh. Ajay Kumar Patel, Orderly EC No.92076	Orderly in the court of Sh. Manoj Kumar, ASJ-01 (POCSO, North-East District karkardooma Courts, Delhi.	Orderly in the R&I Branch, North-East District, Karkardooma Courts, Delhi..
2	Sh. Jatin Orderly EC No. 75885	Orderly in the Office Pool of North-East District, Karkardooma Courts, Delhi.	Orderly in the court of Sh. Manoj Kumar, ASJ-01 (POCSO, North-East District karkardooma Courts, Delhi.

**Note:** 1) Non compliance of this order shall be viewed seriously which shall invite strict disciplinary action.

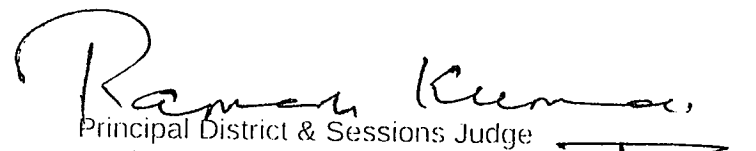
  
[RAMESH KUMAR-I]  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi. 1/8/22

No. 4482-4493 /P&T/Admn./NE/KKD/2022

Dated 10<sup>th</sup> AUG 2022

Copy forwarded for information and necessary action to:-

1. Id. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-III O/o District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi. 1/8/22